

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/32(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	THE OFFICIAL LIQUIDATOR VS TATA CAPITAL LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For Tata Capital Limited
Ms. Arunika Dutta, Adv.]

ORDER

1. Ld. Counsel for the Tata Capital present. None appears for the Official Liquidator.
2. Last chance is given to the Official Liquidator to appear before this Tribunal, failing which appropriate order will be passed on the next date of hearing.
3. List this matter on **19.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**